(b) Action for the prosecution and eviction of such persons under the Indian Passport Act, 1920, and the Foreigners Act, 1946 is being taken.

(c) 3,611.]

हिन्दी जानने वाले अधिकारी

439. **श्री विमलकुमार मन्नालालजी चौरड़िया** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी प्रशिक्षण योजना के अन्तर्गत अब तक प्रथम श्रेणी के कितने अधिकारियों ने हिन्दी सीखी है; और

(ख) कितने अधिकारी हिन्दी सीखने को बाकी रहे है तथा वे कब तक हिन्दी में काम करने लगेंगे ?

†[OFFICERS KNOWING HINDI

439. SHRI V. M. CHORDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Class I officers who have learnt Hindi so far under the Hindi Teaching Scheme; and

(b) the number of those who have yet to learn Hindi and the time by which they would be able to start working in Hindi ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हाथी) : (क) 1994।

(ख) वैज्ञानिक तथा तकनीकी सेवाओं/पदों के अधिकारियों को मिलाकर प्रथम श्रेणी के 7710 अधिकारियों ने। इस बारे में कोई निश्चित अंदाजा नहीं बताया जा सकता कि वे लोग कब तक हिन्दी में काम करने के योग्य हो जायेंगे।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) 1,994.

(b) 7,710 including Class I officers in scientific and technical services/posts. It is not possible to give any precise idea of the time by which they would be able to start working in Hindi.]

LITERACY IN THE COUNTRY

440. DIWAN CHAMAN LALL : Will the Minister of EDUCATION be pleased to state :

(a) the present rate of literacy in India as on the 1st January, 1965;

(b) when do Government contemplate achieving cent per cent literacy in the country; and

(c) the deficiencies in the matter of schools and teachers that stand in the way of achieving cent per cent literacy ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) Information about the present rate as on 1st January, 1965 is not available. In 1961, 24 per cent of the total population of the country was reported literate according to the Census.

(b) No such target date has been fixed.

(c) The number of schools and teachers are not adequate in some parts of the country, with the result that they have not been able to provide universal primary education. To that extent the number of illiterates in these parts increases.

नई दिल्ली साउथ एक्सटेंशन एरिया के दुकानदारों की मांगों के सम्बन्ध में जांच

441. **श्री गिरिराज किशोर कपूर** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पुलिस की ज्यादतियों के विरुद्ध कोई जांच करवाई है जिसके बारे में नई दिल्ली साउथ एक्सटेंशन एरिया के दुकानदारों द्वारा मांग की गई थी; और

(ख) यदि हां तो उस जांच का क्या परिणाम निकला ?

† [ ] English translation.

†[INQUIRY INTO DEMANDS OF SHOPKEEPERS OF NEW DELHI S.E. AREA

441. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have made any enquiry into the police excesses for which a demand was made by the shopkeepers of New Delhi South Extension Area; and

(b) if so, what is the outcome of that enquiry ?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : (क) और (ख) मामले की जांच की जा रही है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA) : (a) and (b) The matter is under investigation.]

भारतीय सीमा पर अध्यापकों की गिरफ्तारी

442. श्री गिरिराज किशोर कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी, 1965 में कुछ भारतीय अध्यापक चीनियों को कुछ गुप्त सूचना पहुंचा कर तिब्बत से लौटते हुए गिरफ्तार किये गये;

(ख) क्या यह भी सच है कि उनके पास 70,000 रुपये भी बरामद हुए; और

(ग) यदि हां, तो सरकार ने उनके विरुद्ध क्या कार्यवाही की है ?

†[ARREST OF TEACHERS ON INDIAN BOARDER

442. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Indian teachers were arrested in January, 1965 while coming back from Tibet after supplying some secret information to the Chinese;

(b) whether it is also a fact that Rs. 70,000 were recovered from them; and

(c) if so, what action Government have taken against them ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुख लाल हाथी) : (क) जी नहीं ।

(ख) और (ग) प्रश्न ही नहीं उठते ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) No, Sir.

(b) and (c) Do not arise.]

443. [*Transferred to the 9th March, 1965.*]

राज्यों के तकनीकी कालेजों में प्रवेश

444. श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्यों के तकनीकी कालेजों में प्रवेश के सम्बन्ध में अधिवास सम्बन्धी शर्त को हटाने के लिये सरकार ने क्या कार्यवाही की है; और

(ख) जनवरी, 1965 के अन्त तक किन-किन राज्यों ने अखिल भारतीय तकनीकी शिक्षा परिषद् के इस प्रस्ताव को स्वीकार कर लिया है कि कुछ प्रतिशत स्थान सम्बन्धित राज्य के निवासियों के लिये नियत कर दिये जायें और किन-किन राज्यों ने इस प्रस्ताव को स्वीकार नहीं किया ?

†[ADMISSIONS TO STATE TECHNICAL COLLEGES

444. SHRI RAM SAHAI : Will the Minister of EDUCATION be pleased to state :

(a) the action taken by Government for removing the condition of domicile in regard to the admissions to the State Technical Colleges; and

(b) the names of the States which accepted upto the end of January, 1965 the proposal of the All India Council of Technical

† [ ] English translation.